

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1448 OF 2019 IN
DFR NO. 2232 OF 2019**

Dated : 29th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

Haryana Power Purchase Centre ... Appellant(s)
Versus
**Haryana Electricity Regulatory Commission
& Anr. ... Respondent(s)**

**Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan**

Counsel for the Respondent(s) :

ORDER

Issue notice on IA for delay application as well as main appeal. Dasti,
in addition, is permitted.

List the matter on **03.10.2019.**

(Ravindra Kumar Verma)
Technical Member
mk/pk

(Justice Manjula Chellur)
Chairperson